

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

As per notings on
OA. 61/2000

M.A. 1022/2001 - Counter
to MA not filed.

DS
1.2.02

Bench

1. MA. ~~1022/2001~~ 1022/01

For Consideration.

2. Counter to MA

not filed.

3. Copy issued.

dated 7.3.02

6-3-02

B.S.

15. 02.01.02

As per order dated 02.01.02. passed in
OA. 61/00 matter is adjourned to 04.02.02
for consideration of MA.

Vice-Chairman
2/1

16. 04.02.02.

Adjourned to 07.03.02 with OA.
61/00 for consideration of MA. 1022/01
Counter to MA. be filed in the
meantime.

Vice-Chairman

Member (J.)

17. ORDER DT. 7.3.2002.

As per the order passed in
separate sheet attached to OA No. 61/2000 the
OA is disposed of.

M.A. No. 1022/2001 is disposed of as not
being pressed.

Member (Judicial)